

Seventeenth Loksabha

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Title: Rajya Sabha passed the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022 with amendments in First and Second Schedules

SECRETARY-GENERAL, LOK SABHA: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022 which was passed by the Lok Sabha at its sitting held on the 1st April, 2022, has been passed by the Rajya Sabha at its sitting held on the 14th December, 2022, with the following amendments:-

FIRST SCHEDULE

1. That at page 3, lines 5 and 6, for the words "Sant Ravidas Nagar", the word "Bhadohi" be substituted.

SECOND SCHEDULE

2. That at page 4, line 5, for the words "Sant Ravidas Nagar", the word "Bhadohi" be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.'

Sir, I lay on the Table the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022, as passed by Lok Sabha and returned by Rajya Sabha with amendments.

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